

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 716/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Sheetal Infotech Pvt. Ltd.
V/s
ROC, Maharashtra

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

	<i>Prachi Jain</i>	<i>Petitioner Authorised Representative</i>	<i>P Jain</i>
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ORDER

CP 716/252(1)/NCLT/MB/MAH/2017

Already listed for hearing on **21.12.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 14.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)